

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:385
ANSWERED ON:20.11.2009
RESIDENTIAL REQUIREMENT FOR COMMONWEALTH GAMES
Muttamwar Shri Vilas Baburao

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has registered certain properties under the National Capital Territory of Delhi (Incredible India) Bed and Breakfast Establishment (Registration and Regulation) Act, 2007 to meet the residential requirement during the upcoming Commonwealth Games;
- (b) if so, the number of such properties registered;
- (c) whether the Government has fixed any rental and other conditions for the guest houses for providing the accommodation to the visiting people; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF TOURISM(KUMARI SELJA)

- (a) and (b): Yes, Madam. The Delhi Government has so far registered 346 establishments with 1067 rooms under the 'National Capital Territory of Delhi (Incredible India) Bed and Breakfast Establishment (Registration and Regulation) Act 2007'.
- (c): No, Madam.
- (d): Does not arise.